

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 9th April, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No.148/2014 & M.A.No.497/2014 & M.A.No.210/2015.	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh & Mr. M.V. Chandra, Advs. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Ms. Manisha Agrawal Narain, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav & Sharad Chauhan Advs. For R -4, 7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Advs. For R-8.	
FOR HEARING				
2.	Original Application No. 164/2013.	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1. Mr. Biraja Mahapatra, Adv. for R-2. Mr. Balendu Shekhar, Adv. for R-3. Ms. Divya Pandey Adv. For R-3A. Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5. Mr. Arun K. Sahrma, Adv. For R-10. Mr. Sanjay Gupta, Adv. For R-31. Mr. Hrani, Adv.Mr. Kapila, Adv., Mr. Shikarai, adv. Mr. A.k.singh Adv., Mr. SK Rabbi, Adv. For R-32 & 33. Mr. Pravin H. Parekh,Sr. Adv. & Mr. Ajay. K. Singh Adv. For R-32. Mr. Sanjeev Kr. Adv. For R-33. Mr. M.K. Sharma, Adv. For Delhi Cantonment Board. Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for R-36. Mr. Makesh Kumar Sharma, Adv. For DDA.	
3.	Appeal No. 39/2012 & M.A No. 811/2013.	Save Mon Region Federation & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3	

			Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4.	
4.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012.	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Adv. for the Appellant. Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. For R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Adv. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Adv. for R-3. Mr. Sumeer Sodhi, Adv. for R-4. Mr. Vivek Chib and Mr. Asif Ahmed, Adv. FOR MoEF.	
5.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----	
6.	Original Application No.3/2014.	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Rahul Choudhary & Ms. Preeta Dhar Adv. for the Applicant. Mr. M.L. Lahoty, Adv., for R-1. Mr. Vivek Chib, Adv. for R-2. Dr. Abhishek Atrey, Adv. For R-3. Mr. Bharat Jhunjhunwala, for Intervener.	

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